

भारत सरकार

वित्त मन्त्रालय, राजस्व विभाग

केन्द्रीय उत्पाद शुल्क एवं सीमा शुल्क बोर्ड

केन्द्रीय राजस्व नियन्त्रण प्रयोगशाला

हिल साइड रोड, पूसा, नई दिल्ली - 110012



Government of India

Ministry of Finance, Department of Revenue  
Central Board of Excise & Customs

Central Revenues Control Laboratory

Hillside Road, Pusa, New Delhi - 110012

Tel.-01125847926/25843494/25843499; Telefax-01125843495

C.No.757-Adm./Per/97

Dated the 16<sup>th</sup> March, 2017

To,

Shri P. Ravi Kanth  
Chemical Assistant  
S/o Shri Vishwasa Rao  
Punadhi Padu Post, Gollagudem (V)  
Kankipadu (M), Krishna Dt.  
Andhra Pradesh.

**Sub:- Charge Memorandum for Unauthorised Absence -reg.**

A charge Memorandum C.No. 757-Adm./Per/97 dated 31.01.2008 was issued to you under the provisions of Rule 14 of the Central Civil Services (Classification, Control and Appeal) Rules, 1965 for unauthorised absence from duty. The said Charge Memorandum was received by you on 04.03.2008. However, you have failed to submit your written statement of defence till date. Attempts made to remind you to submit your written statement of defence through General Manager, Government Opium & Alkaloid Works, Ghazipur have not been successful as you are reported to be again unauthorisedly absent from duty since 09.04.2008.

2. In view of above, you are hereby directed to furnish your written statement of defence within a period of 10 days i.e. latest by 26<sup>th</sup> March, 2017, failing which it will be presumed that you have nothing to say in your defence and the matter shall be decided ex-parte on the basis of available records.

(Sandeep Prakash)  
Director (RL)

Copy forwarded for necessary action:-

1. The General Manager, GOAW, Ghazipur
2. The Chemical Examiner (Incharge), GOAW Ghazipur

} A copy of this letter may also  
be displayed on the Notice  
Board of GOAW, Ghazipur.

3. The Web Manager, DG (System), CBEC -

with a request for uploading  
on CBEC website.